

>**15.44 hrs.**

Title: Introduction of the Abolition of Child Labour Bill, 2000.

SHRI G.S. BASAVARAJ (TUMKUR): Sir, I beg to move for leave to introduce a Bill to provide for the abolition of child labour and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of child labour and for matters connected therewith."

The motion was adopted.

SHRI G.S. BASAVARAJ : Sir, I introduce the Bill.
